

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13049/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The District & Sessions Judge
Karimganj

Dated Guwahati, the 07th December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. JKD/2022/5525-26 dated 30.11.2022

Madam,

With reference to the above, I am directed to inform you that Shri Lohit Kumar Sarma, Addl. Chief Judicial Magistrate, Karimganj, has been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2018-2021 (by way of carry forward) to visit Hyderabad (Telengana) via Guwahati along with his father Mr. Bhabani Sarmah (subject to fulfilling the criteria as dependent family member) during the last part of December, 2022, by the shortest possible route, as per existing Rules.

Shri Sarma may be informed accordingly.

Thanking you,

Yours faithfully

sdt

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/13049-52. /A, dated 07/12/2022.
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Lohit Kumar Sarma, Addl. Chief Judicial Magistrate, Karimganj with reference to his letter dated 29.11.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

AK
07/12/22